

## Unstarred Vidhan Sabha Question

**Name of Department** : **Labour & Employment**  
**Unstarred Question No** : **2294**  
**Date of Reply** : **13 /08/2022**  
**Subject** : **Minimum Wages**  
**Asked by** : **Sh. Rakesh Singha (Theog)**  
**Concerned Minister** : **Industries Minister**

<b>Question</b>	<b>Answer</b>
Will the Industries Minister be pleased to state that will the Government provide minimum wages to Water guard, Mid-Day-Meal Worker, Asha Worker, Anganbari Workers; if yes; details be given; if not, reasons for the same be given?	Information is laid on table of the House.

**Reply of Unstarred Assembly Question No. 2294 asked by Sh. Rakesh Singha (Theog)**

The Minimum rates of wages are payable to the categories of workers covered in the 19 scheduled employments notified by the State Government only. The Scheduled Employments are:

1. Agriculture.
2. Construction of Maintenance of Roads or Building operations, Stone Breaking and Stone Crushing.
3. Public Motor Transport.
4. Shops & Commercial Establishments.
5. Forestry Industries.
6. Chemical and Chemical Products.
7. Engineering Industries.
8. Tea Plantation.
9. Establishments with Manufacturing process defined in clause (K) of Section 2 of Factories Act, 1948.
10. Hotel and Restaurants.
11. Private Educational Institutes.
12. Hydro Power Projects.
13. Pharmaceutical Industries.
14. Hospitals/Nursing Homes & Clinics.
15. Domestic Workers.
16. Safai Karmchari Employment.
17. Security Services.
18. Temples and Religious places/Dharamshala and
19. Workers working in Toll Tax Barriers.

Workers such as Water Guard, Mid-Day Meal Worker, Asha Worker, Anganbari Workers are not covered in the above mentioned scheduled employments.

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